

1	2
4.	Una
5.	Hamirpur
6.	Chamba
7.	Mandi
8.	Bilaspur
	Jammu and Kashmir
1.	Leh
	Karnataka
1.	Dakshina Kannada
2.	Mysore
3.	Bangalore Rural
4.	Shimoga
5.	Gulberga
6.	Bidar
	Kerala
1.	Iduki
2.	Palghat
3.	Ernakulam
4.	Kozhikode
5.	Wynad
	Madhya Pradesh
1.	Bastar
2.	Bhind
3.	Chhindwara
4.	Damoh
5.	Mandsaur
6.	Raisen
7.	Shahdole
8.	Balaghat
9.	Jabalpur
10.	Satna
11.	Betul
12.	Bhopal
13.	Chhatarpur
14.	Datia
15.	Gwalior
16.	Mandla
17.	Morena
18.	Narsingpur
19.	Panna
20.	Rajgarh
21.	Raipur
22.	Rajnandgaon
23.	Ratlam
24.	Rewa
25.	Sagar

1	2
26.	Seoni
27.	Shajapur
28.	Shivpuri
29.	Sidhi
30.	Sarguja
31.	Tikamgarh
32.	Ujjain
33.	Vidisha
34.	West Nimar
35.	Dewas
36.	Durg
37.	Sehore
38.	Khandwa (East Nimar)
39.	Jhabua
40.	Indore
	Maharashtra
1.	Bhandara
2.	Nagpur
3.	Thane
4.	Chandrapur
5.	Sindhudurg
6.	Ratnagiri
7.	Pune
	Manipur
1.	Ukhrul
	Meghalaya
1.	East Khasi Hills
	Mizoram
1.	Aizwal
	Nagaland
1.	Kohima
2.	Mokokchung
	Orissa
1.	Kalahandi
2.	Bolangir
3.	Dhenkanal
	Punjab
1.	Sangrur
2.	Ludhiana
3.	Ropar
4.	Ferozepur
	Rajasthan
1.	Dungarpur
2.	Pali
3.	Udaipur

1	2
4.	Alwar
5.	Kota
6.	Chittorgarh
	Sikkim
1.	North Sikkim
	Tamil Nadu
1.	Madras
2.	Madurai
3.	North Arcot
4.	Tirunveli Kottaboman
5.	Dindigul
6.	Tanjore
7.	Nilgiris
	Tripura
1.	South Tripura
	Uttar Pradesh
1.	Agra
2.	Allahabad
3.	Kanpur
4.	Sultanpur
5.	Sonebhadra
6.	Dehradun
7.	Chamoli
8.	Nainital
9.	Ghaziabad
10.	Deoria
11.	Moradabad
12.	Saharanpur
13.	Meerut
	Union Territories
	Andaman and Nicobar Islands
	Andaman
	Chandigarh
1.	Chandigarh
	Delhi
1.	Delhi
	Total 130

STATEMENT-II

State-wise Financial Assistance Provided to State/UTs During 1992-93, 1993-94 and 1994-95

S.No.	State/UT	1992-93	1993-94	1994-95
1.	Andhra Pradesh	94,500	1,36,000	-
2.	Arunachal Pradesh	13,500	34,000	-
3.	Assam	54,000	68,000	-
4.	Bihar	81,000	34,000	-
5.	Goa	27,000	88,000	-
6.	Gujarat	54,000	1,02,000	-
7.	Haryana	27,000	68,000	-
8.	Himachal Pradesh	67,000	1,36,000	-
9.	Jammu and Kashmir	40,509	-	-
10.	Karnataka	81,000	2,04,000	-
11.	Kerala	67,500	1,70,000	-
12.	Madhya Pradesh	1,89,000	1,70,000	-
13.	Maharashtra	1,08,000	1,70,000	-
14.	Manipur	13,500	34,000	-
15.	Mizoram	13,500	34,000	34,000
16.	Meghalaya	13,500	34,000	-
17.	Nagaland	27,000	-	-
18.	Orissa	40,500	1,02,000	-
19.	Punjab	54,000	1,36,000	1,26,400
20.	Rajasthan	67,500	1,70,000	1,50,500
21.	Sikkim	13,500	-	-
22.	Tamil Nadu	94,500	1,26,400	-
23.	Tripura	13,500	-	-
24.	Uttar Pradesh	1,08,000	2,04,000	2,86,900
	Union Territories			
1.	Andaman	13,500	-	-
2.	Chandigarh	13,500	-	-
3.	Delhi	13,500	-	-
4.	Pondicherry	13,500	-	-
	Total :	14,17,500	22,20,400	5,96,900

[English]

Sugar Mills

*306. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of FOOD be pleased to state :

(a) whether the Government have decided to liberalise the licence system for setting up sugar mills;

(b) if so, the details thereof and the time by which it is likely to be implemented; and

(c) if not, the reasons for delay?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (c). The present licensing policy of sugar industry, including the option of delicensing, is being reviewed by the Government.